

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Criminal) No.426/2021

IN RE VIOLENCE IN LAKHIMPUR KHERI (UP) LEADING TO LOSS OF LIFE

(LETTER PETITION BY MR. SHIV KUMAR TRIPATHI, ADVOCATE)

Date : 12-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

By Courts Motion

Mr. Shiv Kumar Tripathi, Adv.  
Mr. C.S. Panda, Adv.

For Respondent(s)

Mr. Harish Salve, Sr. Adv.  
Ms. Garima Prashad, AAG, UP  
Ms. Ruchira Goel, AOR  
Mr. Shantanu Singh, Adv.  
Mr. Parth Yadav, Adv.  
Mr. Akshay Chaudhary, Adv.

Mr. Ashish Rai, Adv.  
Mr. Ronak Karanpuria, AOR

Dr. A.P. Singh, Adv.  
Dr. V.P. Singh, Adv.  
Ms. Geeta Chauhan, Adv.  
Mr. Sadashiv, AOR

Mr. Harshvir Pratap Singh, Sr. Adv.  
Ms. Astha Tyagi, AOR  
Mr. Dinesh Chander Trehan, Adv.  
Mr. Vyom Chaturvedi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

At the request of Mr. Harish Salve, learned Senior counsel appearing for the State of U.P. seeking short adjournment, list the matter on Monday, the 15<sup>th</sup> November, 2021.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
COURT MASTER (NSH)